

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

5

Court No. : 1

Date :13/12/2017

Day :Wednesday

Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial
Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>MISC. MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/MISC/86/2016 E/2712/2007	Ms Sheena Industries	C.C.E. Rohtak	ASHWANI SHARMA,ADV/DR	
2	E/MISC/87/2016 E/706/2008	Ms Sheena Industries	C.C.E. Rohtak	ASHWANI SHARMA,ADV/DR	
3	ST/COD/60380/2017 ST/60835/2017 <u>REGULAR</u> <u>MATTERS</u>	Glaxosmith Kline Consumer Healthcare Ltd	C.C.E. Gurgaon I	V. LAKSHMI KUMARAN/DR	
4	E/1372/2008	HINDUSTAN NATIONAL GLASS & INDUSTRIES LTD.	C.C.E. ROHTAK	Sanghi & Co./DR	
5	E/1063/2009	UNITED STEEL & ALLIED INDUSTRIES,	C.C.E. ROHTAK	V. LAKSHMI KUMARAN/DR	
6	E/1064/2009	UNITED STEEL & ALLIED INDUSTRIES,	C.C.E. ROHTAK	IP/DR	
7	E/2701/2009	WOOLWAYS (INDIA) LTD	C.C.E. LUDHIANA	G. S. Bhangoo/DR	
8	E/2706/2009	Komal Impex & Industries	C.C.E. Ludhiana	G. S. Bhangoo/DR	
9	E/2707/2009	Sanjeev Goyal	C.C.E. Ludhiana	G. S. Bhangoo/DR	
10	E/2708/2009	Subir Goyal	C.C.E. Ludhiana	G. S. Bhangoo/DR	
11	E/2741/2009	C.C.E. Ludhiana	Komal Impex & Industries,	DR/IP	
12	E/2849/2009	C.C.E. LUDHIANA	WOOLWAYS INDIA LTD. (UNIT NO.I),	DR/IP	
13	E/3021/2009	SUZUKI MOTORCYCLE (I) PVT. LTD.	C.C.E. DELHI-III	R. S. Tandon /DR	
14	E/624/2010	SITA SINGH & SONS PVT. LTD. (UNIT-I)	C.C.E. DELHI IV	V. LAKSHMI KUMARAN/DR	

15	E/887/2010	DHRUV INDS. LTD.	C.C.E. DELHI-III	V. LAKSHMI KUMARAN/DR
16	ST/961/2010	Galaxy Realtech Pvt Ltd	C.C.E. Delhi	Atul Kumar Gupta,Fca/DR
17	E/1051/2010	C.C.E. PANCHKULA	PRAGATI HIGH TECH PRODUCTS (P) LTD.	DR/V. LAKSHMI KUMARAN
18	E/1052/2010	C.C.E. PANCHKULA	PRAGATI ENGINEERS	DR/V. LAKSHMI KUMARAN
19	E/91/2012	D.S. DOORS (I) LTD.	C.C.E. DELHI IV	Suresh Aggarwal/DR
20	E/92/2012	D.S. SHARMA, M.D.	C.C.E. DELHI IV	Suresh Aggarwal/DR
21	E/93/2012	DINESH JANGIR, M.D OF	C.C.E. DELHI IV	Suresh Aggarwal/DR
22	ST/3404/2012	Ericsson India Pvt Ltd	C.C.E. Ltu Delhi	IP/DR
23	ST/4087/2012	Ms Everest Brand Solution Private Limited	C.C.E. Delhi	V. LAKSHMI KUMARAN/DR
24	ST/56738/2013	Giridhari Lal Construction Pvt Ltd	C.C.E. HANDIGARH- II	ATUL KUMAR GUPTA, FCA/DR
25	ST/60413/2013	Canon India Pvt Ltd	C.C.E. Ltu Delhi	VIVEK SHARMA ADVOCATE ADVAITA LEGAL/DR
26	ST/54974/2014	Surya Pharmaceutical Ltd	C.C.E. CHANDIGARH-II	Pawan Kumar Pahwa/DR
27	C/60356/2016	Nijjar Clearing And Shipping Agency Pvt Ltd	C.C. LUDHIANA	IP/DR
28	C/60357/2016	Nirmal Singh	C.C. LUDHIANA	IP/DR
29	C/60827/2017	Om Udyog	C.C. LUDHIANA	Kapoor & Kapoor advocate & Tax Consultant/DR


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh